

TOKEN NUMBER 2886
FILED AS WP(PIL)
WRIT STAMP REPORTING

SHIV SHANKAR SHARMA
VS
THE STATE OF JHARKHAND

DB

CVT CLR

CFS

PETITION Rs 250/-

AFFIDAVIT Rs 20/-

VAKALATNAM Rs 30/-

1. Fresh copy of page number 40 may be given
2. Fresh or typed copy of page number 44 to 49 may be given
3. Copy may be serviced to respondent number 7 seven
4. Annexure 1 "A" not marked at the corresponding page, it may be marked
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